

e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5216 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
West Sessions Division, Yupia,
Arunachal Pradesh.

Dated Guwahati, 20th September, 2019.

Sub:- Leave.

Ref:- DSC(W) P-120/19/320-22/ Dated the 4th September, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 04.09.2019 has been rejected as you have no casual leave left in your credit for the year 2019. As such, you have been asked to apply for Earned Leave on 04.09.2019.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ ⁵²¹⁸ 5217/A, dated 10-9-19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

[Signature]
10/9/19
JT. REGISTRAR (VIGILANCE)

[Signature]